


10/1/2022

**Order No. 18 /2022 (Administrative)**

Sushri Jyotsna Nagvanshi, Addl. Civil Judge (Jr.Div.) Court Number 22 Barabanki has joined today on dated 17.01.2022 after availing the Quarantine Leave. Since the name of Sushri Jyotsna Nagvanshi was not mentioned in earlier Administrative Order Number 16/2022 dated 16.01.2022 (rotation of Judicial Officers). Hence, in partial modification to the Administrative Order Number 16/2022 dated 16.01.2022, following rotation is hereby framed to perform the judicial work.

Date	Sl.No.	Name of Judicial Officers	Allotted Courts
18.01.2022 20.01.2022 24.01.2022	01	Sushri Manjari Rawal Civil Judge(Jr. Div)/ FTC Court No. 43 Barabanki	Civil Judge (Jr. Div)/ FTC Court No. 39 and her own Court.
27.01.2022 29.01.2022	02	Sushri Jyotsna Nagvanshi, Addl. Civil Judge (Jr.Div.) Court Number 22 Barabanki	Addl. Civil Judge (Jr.Div.) Court Number 26 and her own Court.

The Administrative Order Number 16/2021 dated 16.01.2022 is hereby modified to this extent.  
Inform all concerned.

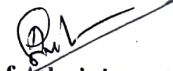
  
**(Ravindra Nath Dubey)**  
District Judge,  
Barabanki.  
17.01.2022

Copy forwarded for information and necessary action to:

- 01- Nodal Officer Computer District Court Barabanki.
- 02- Additional Civil Judge (Jr. Div.) Court Number 26 Barabanki.
- 03- Additional Civil Judge (Jr. Div.) Court Number 22 Barabanki.
- 04- Civil Judge (Jr.Div.)/FTC Court Number 43 Barabanki.
- 05- Civil Judge (Jr. Div.)/FTC Court Number 39 Barabanki.
- 06- President/Secretary Zila Bar Association.

so. to upload  
on District court  
website.  
19/1/22

By order of the Court

  
**Chief Administrative Officer,**  
District Court, Barabanki.  
17.01.2022